

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-2615/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Manoj Kumar Garg, Advocate

For the Respondent/CD

:Mr. Anant Malik and Ms. Vediccaa Ramdane, Advocates for
suspended Board.

For the Intervener

:

ORDER

IA-2615/2020 :

Counsels for both sides are present. Pleadings are complete. The matter is posted for making final submissions.

List on 14.1.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-3923/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent/CD

For the Intervener

:

:Mr. Anant Malik and Ms. Vediccaa Ramdane, Advocates for suspended Board.

: Mr. Pankaj Jain, Counsel for RP along with Mr. Sunil Kumar Jain, RP

ORDER

IA-3923/2020 :

Counsel for the Resolution Professional is present. The matter is posted for making final submissions.

List on 14.1.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-4581/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Manoj Kumar Garg, Advocate

For the Respondent/CD

: Mr. Anant Malik and Ms. Vedicaa Ramdane, Advocates for suspended Board.

For the Intervener

: Mr. Pankaj Jain, Counsel for RP along with Mr. Sunil Kumar Jain, RP

ORDER

IA-4581/2020 :

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the Applicant is directed to provide a copy of the Application along with the record to the Counsel for the RP. On receipt a copy of the application, Counsel for the RP is directed to file reply within a week.

List on 14.1.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-3774/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Manoj Kumar Garg, Advocate

For the Respondent/CD : Mr. Anant Malik and Ms. Vedicca Ramdane, Advocates for
suspended Board.

For the Intervener :

ORDER

IA-3774/2020 :

Counsel for the Operational Creditor is present. Counsel for the Resolution Professional is present. Counsel for Respondent-1 & 2 is present. Counsel for R-3 is present. Counsel for R-4 is present. The Order dated 23.10.2020 is already set aside. Respondent-5 is proceeded **Ex-Parte**. The Respondents who are present are directed to file reply within three weeks. It is made clear that no further opportunity will be given for filing reply.

List the matter on 11.2.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-5448/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.

Vs.

M/s. Vas Data Services Pvt. Ltd.

...OPERATIONAL CREDITOR

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Santosh Kumar, Advocates

For the Respondent/CD

: Mr. Anant Malik and Ms. Vediccaa Ramdane, Advocates for
suspended Board.

For the Intervener

: Mr. Pankaj Jain, Counsel for RP along with Mr. Sunil Kumar
Jain, RP

ORDER

IA-5448/2020 :

Counsel for the Applicant is present and prayed to set aside the Order dated 23.10.2020 whereby the Ex-Parte proceedings were initiated against Respondent-4 in I.A No.3774/2020. The Order dated 23.10.2020 to the extent of R-4 is hereby set aside and the Application is allowed. The IA be consigned to records.

- Sel -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sel -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126

IA-4640/2020

In

IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayon Software Experts India Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Vas Data Services Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Manoj Kumar Garg, Advocate

For the Respondent/CD

:Mr. Anant Malik and Ms. Vediccaa Ramdane, Advocates for
suspended Board.

For the Intervener

:

ORDER

IA-4640/2020 :

Counsels for both sides are present. The matter is posted for making final submissions.

List on 14.1.2021.

- Sol -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sol -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-126
New IA-5744/2020
In
IB-1683(ND)/2018

IN THE MATTER OF:

M/s. Crayaon Software Experts India Pvt. Ltd.
Vs.
M/s. Vas Data Services Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Manoj Kumar Garg, Advocate
For the Respondent/CD : Mr. Anant Malik and Ms. Vediccaa Ramdane, Advocates for
suspended Board.
For the Intervener : Mr. Pankaj Jain, Counsel for RP along with Mr. Sunil Kumar
Jain, RP

ORDER

New IA-5744/2020 :

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. The Counsel for the applicant is directed to provide a copy of the Application along with documents relied upon to the Counsel for the R.P. Within two weeks, the Counsel for the R.P. will file reply.

List on 18.1.2021.

- Sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- Sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit